

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVA, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/482/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : UPL LIMITED
NAME OF THE RESPONDENT(S) : MERCHEM LIMITED
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

CS Greerij M
For Respondent

M. Vignayan & Co Mohan
For Petitioner

ORDER

Counsel for both the parties present. Counsel for the respondent prayed time for filing the schedule of payments as they intend to settle the matter by making payment of the outstanding debt. At the request, time is enlarged.

Put up on **03.07.2017 at 02.30 P.M.**

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))